GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 301 ANSWERED ON 22/07/2025

WAIT-LISTED BENEFICIARIES UNDER PMAY-G

301. DR. ANAND KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries selected under Pradhan MantriAwasYojana-Gramin (PMAY-G) in BahraichLokSabha Constituency;
- (b) the number of wait-listed beneficiaries in the said constituency under the said scheme and the time by which such beneficiaries are likely to get the benefit of the said scheme;
- (c) whether the Government proposes to make any special provision for some villages under BahraichLokSabha Constituency that had been deprived of the benefits under the PMAY-G scheme earlier for not being on the NIC portal for some or the other reason; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with basic amenities. A total target of 2.95 crore houses have already been allotted to States/UTs by March 2024 which was the set timeline approved by the Cabinet. To address the arising housing needs in rural areas, the Union Cabinet in its meeting dated 09.08.2024 approved 2 crore additional houses under PMAY-G to be constructed during FY 2024-25 to 2028-29. As on 17.07.2025, out of the cumulative target of 4.95 crore houses, 4.12 crore houses have

been allotted to the States/UTs out of which 3.84 crore houses have been sanctioned and more than 2.80 crore houses have been completed.

The Ministry allocates targets to the State and further allocation of targets to the Districts/ Blocks/ Gram Panchayats is done by the State Government. The progress of the scheme in BahraichLokSabha constituency Uttar Pradesh is as under:

(unit in no)

Target allocated by the State	Houses Sanctioned	Houses Completed
1,41,656	1,41,656	1,40,978

(b): The existing SECC 2011 based PWL and Awaas + 2018 list for the State of Uttar Pradesh (including BahraichLokSabha constituency) has been saturated.

The Government of India has also approved the conduct of exercise for updating the Awaas + 2018 list for identifying eligible rural households using modified exclusion criteria.

The Awaas+ 2024 household survey for identification of potentially eligible households using the Awaas+ 2024 mobile application for inclusion in beneficiary database for the PMAY-G (FY 2024-25 to 2028-29) had started on 27.12.2024 with initial deadline of 31st March, 2025. The deadline for completion of the survey process was extended twice till 30th April, 2025 and till 15th May, 2025 for all States/UTs. Considering the requests made by the States with justifications, the timeline has been extended beyond 15th May 2025 for some States/UTs. The Awaas + 2024 window for capturing the details of households is closed as on date. The States/UTs are conducting corroboration of self survey cases and verification of survey cases captured through Awaas + 2024 Mobile Application. The deadline for completion of corroboration of self survey cases and verification of survey cases is 31.07.2025.

(c) & (d): The technical issue has already been resolved and in Awaas+ 2024 household survey, the data of all GPs has been displayed and survey work has been done in the all the GPs.
